NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 724/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Kevin Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
ŀ	Ashish Laperio	Aractizing Coupey Secretary	Allag

ORDER

CSP 722/230-232/NCLT/MB/MAH/2017 CSP 723/230-232/NCLT/MB/MAH/2017 CSP 724/230-232/NCLT/MB/MAH/2017 CSP 725/230-232/NCLT/MB/MAH/2017 CSP 726/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.9.2017.

Sd/. V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR**

Member (Judicial)